

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 25th February, 2022

No.HC.VII-348/(Pt-I)/2012/1141/A### The Hon'ble Gauhati High Court has been pleased to direct all the Grade-I, II & III Judicial Officers of Assam, Nagaland, Mizoram & Arunachal Pradesh and all the Public Prosecutors, Addl. Public Prosecutors and Asst. Public Prosecutors of Nagaland, Mizoram & Arunachal Pradesh to participate in the following "**Skill Development Programme**" through webinars.

Topic	Date & Day	Participants
"Sensitization Programme on Amended Criminal Rules and Orders"	10.03.2022 (Thursday)	Grade- I, II & III Judicial Officers of Assam, Nagaland, Mizoram & Arunachal Pradesh and All Public Prosecutors, Addl. Public Prosecutors and Asstt. Public Prosecutors of Nagaland, Mizoram & Arunachal Pradesh
"Cyber Crime"	15.03.2022 (Tuesday)	Grade- I, II & III Judicial Officers of Assam, Nagaland, Mizoram & Arunachal Pradesh

The **Detailed Training schedule** and the **General Instruction on Webinar** for participation are enclosed along with the notification.

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-348/(Pt-I)/2012/1142-1164/A, Dated: 25-02-2022
Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admin./ Vigilance), Gauhati High Court, Guwahati.

3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Assam Legislative Assembly Secretariat, Dispur.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.

(He/She is requested to inform all the Judicial Officers & all the Public Prosecutors, Addl. Public Prosecutors, Asstt. Public Prosecutors of the respective States about this Notification. Further, He/She is requested to provide necessary IT support to the participants in their Court premises)

6. The District & Sessions Judge
Baksa/Barpeta/Bongaigaon/Cachar/Charaideo/Chirang/Darrang/Dhemaji/
Dhubri/Dibrugarh/Dima Hasao/ Goalpara/Golaghat/Hailakandi/Hojai/
Jorhat/Kamrup(M)/Kamrup/Karimganj/Karbi Anglong/Kokrajhar/Lakhimpur/
Morigaon/Nagaon/Nalbari/Sivasagar/Sonitpur/ South Salmara/Tinsukia/
Udalguri.
7. The Secretary, Gauhati High Court Legal Services Committee.
8. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Cachar, Silchar.
9. The Member, MACT, Kamrup, Amingaon/ Cachar, Silchar/ Kamrup (M) No. 1, No. 2 & No. 3/ Nalbari/ Sonitpur/ Nagaon/ Goalpara/ Dhubri / Barpeta.
10. The Presiding Officer, Labour Court, Dibrugarh/ Kamrup(M).
11. The Special Judge-cum-Judge, Designated Court, Assam.
12. The Special Judge, Assam.
13. The Special Judge, CBI & NIA, Guwahati, Assam.
14. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3, Guwahati, Assam.
15. The Principal Judge, Family Court, Kamrup(M) No. 1, 2 & 3/Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.

(He/She is requested to inform all the Judicial Officers of the respective Court about this Notification)

16. The Member-Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.
- (He/She is requested to inform all the Judicial Officers of State Legal Services Authority and District Legal Services Authority about this Notification).***

17. The Joint Registrar (Judl./PM&P/Recruitment/Vigilance)
18. The Chief Judicial Magistrate
Baksa/Barpeta/Bongaigaon/Cachar/Charaideo/Chirang/Darrang/Dhemaji/

Dhubri/Dibrugarh/Dima Hasao/ Goalpara/Golaghat/Hailakandi/Hojai/
Jorhat/Kamrup(M)/Kamrup/Karimganj/Karbi Anglong/Kokrajhar/Lakhimpur/
Morigaon/Nagaon/Nalbari/Sivasagar/Sonitpur/ South Salmara/Tinsukia/
Udalguri.

(He/She is requested to inform all the Judicial Officers under his/her control about this Notification)

19. The Deputy Registrar (Bench/G&C/Vigilance).

20. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati)

21. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**

22. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati, for his Lordship's kind information.

23. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. S. Tapadar
25.02.22

REGISTRAR(JUDICIAL)

SENSITIZATION PROGRAMME

[Through: Microsoft Teams VC- which is a **two-way audio-video interaction** platform, where participants would be able to view each other and interact directly with the Resource Person at the end of the deliberation, in addition to posting queries in the chat box.]

- Participants are to read and follow the Joining Instructions.
- For the Live Link, officers may visit JAA Website at www.jaassam.gov.in

Sl. No.	Topic	Resource Person	Date & Day	Time	Target group	LINK
1.	Sensitization Programme on Amended Criminal Rules and Orders	Justice (Retd.) Mir Alfaz Ali Director Judicial Academy, Assam	10.03.2022 (Thursday)	4.15 pm to 5.30pm	<ul style="list-style-type: none"> • Grade-I, II & III Judicial Officers of Assam, Nagaland, Mizoram & Arunachal Pradesh. • All Public Prosecutor, Addl. Public Prosecutors and Asstt. Public Prosecutors of Nagaland, Mizoram & Arunachal Pradesh. 	https://bit.ly/3gYJIt6
2.	Cyber Crime	Sri Bivas Chatterjee Special Public Prosecutor West Bengal	15.03.2022 (Tuesday)	4.15 pm to 5.30 pm	<ul style="list-style-type: none"> • Grade-I, II & III Judicial Officers of Assam, Nagaland, Mizoram & Arunachal Pradesh. 	https://bit.ly/3h1pXND



JUDICIAL ACADEMY, ASSAM

General Instructions for Training (Online Mode)

1. The training programme will be conducted by using the Online VC/Meeting Software "**Microsoft Teams**" which will be two-way audio-video interaction.
 2. Participants are to * **join the training by disclosing their full name** via the Joining Link as notified and also uploaded in the website of Judicial Academy, Assam
 3. Participants are requested to **report online** through joining Link, **at least 10 minutes before the scheduled time** of Video Conference and maintain punctuality.
 4. Participants are to **keep their video ON, continuously throughout & till the conclusion of the training.**
 5. All the Participants are to follow the Video Conference Protocols like: -
 - a. **Keep themselves muted until & unless they are allowed by the presenter to unmute** themselves.
 - b. At the end of the deliberation of the Resource Person, **participants may raise hand to indicate that he/she would like to interact with the Resource person, where-after, on announcement by presenter, the said officer may unmute, ask question and thereafter again mute the audio.**
 - c. Ensure proper Internet connectivity with adequate data so that they can attend the training without any network and connectivity issue.
 6. Participants are to wear **formal attire** (befitting an officer) while attending the training.
 7. Participants are to check the official website of Judicial Academy, Assam for updates.
 8. Joining Guide (Steps below are to be followed):
 - Click on the given link or type the given link on the browser.
 - A new tab with a pop-up will open
 - Select 'Open Microsoft Teams' if you have Microsoft Teams App installed in your device.
 - OR**
 - Cancel the pop-up and click on 'Continue on this browser'.
 - For Smartphone Microsoft Teams App needs to be installed before joining the VC.
- Note: - Queries and other information through e-mail may be obtained from: -

E-Mail - suggestion.jaa@gmail.com

Mobile: - 8723028535 / 8133998881

* Note:- The same is essential for preparation, maintenance and submission of accurate report.